## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 2982

TO BE ANSWERED ON 15.03.2016

#### **Elephant Menace**

2982. SHRI SAUMITRA KHAN: SHRI LAXMAN GILUWA SHRI RAM TAHAL CHOUDHARY:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether there are reports of rampaging elephants and other wild animals causing loss of life and damage to property and crops in the country including Jharkhand;
- (b) if so, the details thereof during the last three years and the current year, State-wise;
- (c) the amount and rate of compensation paid in this regard along with the number of beneficiaries during the said period, State-wise;
- (d) whether the Government proposes to revise the rate of compensation being paid to victims and if so, the details thereof; and
- (e) the measures being taken by the Government to check the menace caused by wild animals including elephants in the country?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

- (a) to (c) Yes sir, reports of damage to properties and crops as well as loss of human lives by elephants and other wild animals are received from various parts of the country, from time to time. The compensation to victims of wildlife depredation in case of loss of crops and properties, is as per official assessment of the damage caused. An ex-gratia amount of Rs. two lakhs is paid by Central Government in case of human deaths. State-wise details of damage due to elephant depredation and compensation paid to victims during the last three years are given in **Annexure I (A), I (B) and I(C)**. The data in respect of other wildlife is not maintained in the Ministry
  - (d) There is no proposal at present to revise the rate of compensation being paid to victims of wildlife depredation.
  - (e) Steps undertaken by the Government to check the menace caused by wild animals are given below:
    - (i) Financial and technical assistance is provided to State/Union Territory Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitat', 'Project Tiger' and 'Project Elephant', augmenting their efforts for management of wildlife and their habitats.

- (ii) Improvement of Protected Areas, Tiger Reserves and Elephant Reserves.
- (iii) Regular and extensive patrolling of forest areas and anti poaching measures by frontline filed staff of the State Forest Departments.
- (iv) Trainings and awareness camps are organised regularly for local people for conservation of wildlife.
- (v) Local communities are organised into Joint Forest Management Committees/Eco-development Committees for protection of wildlife habitat, including elephant corridors.
- (vi) Habitat improvement and eco-restoration is taken up in critical areas of tiger reserve, elephant reserves and corridors.

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2982 RAISED BY SHRI SAUMITRA KHAN, SHRI LAXMAN GILUWA AND SHRI RAM TAHAL CHOUDHARY REGARDING 'ELEPHANT MENACE' DUE FOR REPLY ON 15.03.2016.

## **HUMAN DEATHS CAUSED BY ELEPHANTS**

	2012-13	2013-14	2014-15
Andhra Pradesh	1	2	2
Arunachal Pradesh	0	7	Information not received from state
Assam	79	87	54
Chhattisgarh	22	23	32
Jharkhand	60	56	53
Karnataka	37	33	38
Kerala	13	7	20
Maharashtra	0	0	3
Meghalaya	1	10	3
Nagaland	0	0	1
Odisha	83	67	64
Tamil Nadu	50	52	31
Tripura	0	0	1
Uttar Pradesh	0	Information not received	
Uttarakhand	7	Information not received	
West Bengal	69	69	89
Total	422	413	391

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2982 RAISED BY SHRI SAUMITRA KHAN, SHRI LAXMAN GILUWA AND SHRI RAM TAHAL CHOUDHARY REGARDING 'ELEPHANT MENACE' DUE FOR REPLY ON 15.03.2016.

## Amount of compensation paid for loss of life from 2012-2014

Rs. in Lakhs

	2012-13	2013-14	2014-15	
			upto 31st March, 2015	
Andhra Pradesh	2.50	5.00	11.00	
Arunachal Pradesh	0	1.00	Information not received from	
			state	
Assam	58.00	77.40	Information not received from	
			state	
Chhattisgarh	42.00	Informa	Information not received from state	
Jharkhand	91.17	109.28	107.50	
Karnataka	185.00	165.00	190.00	
Kerala	23.40	6.63	61.00	
Maharashtra	0	0	15.00	
Meghalaya	3.00	4.00	7.00	
Nagaland	0	1.00	2.00	
Orissa	147.93	122.4	137.90	
Tamil Nadu	Information not received from state			
Tripura	0	0	0	
Uttar Pradesh	0	Information not received from state		
Uttarakhand	14.00	Information not received from state		
West Bengal	63.30	12.91	Information not received	
Total	630.30	504.62.32	531.40	

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2982 RAISED BY SHRI SAUMITRA KHAN, SHRI LAXMAN GILUWA AND SHRI RAM TAHAL CHOUDHARY REGARDING 'ELEPHANT MENACE' DUE FOR REPLY ON 15.03.2016.

# Compensation Paid for Loss Crops/Properties due to Damages Caused by Elephant Depredation during last 3 years

Rs. in Lakhs

	2012-13	2013-14	2014-15
Andhra Pradesh	3.70	16.88	52.32
Arunachal Pradesh	0	35.26	Information not received from state
Assam	66.87	49.01	1.61
Chhattisgarh	226.72	345.83	269.63
Jharkhand	120.19	275.61	501.57
Karnataka	1308.83	993.81	1239.38
Kerala	308.54	124.82	264.59
Maharashtra	86.83	118.8	123.43
Meghalaya	60.00	71.49	14.95
Nagaland	9.00	5.15	4.60
Orissa	800.52	983.21	979.70
Tamil Nadu	1658	979	2258
	(No. of	(No. of	(No. of incidents)
	incidents)	incidents)	
Tripura	0	0	0.91
Uttar Pradesh	3.24	Information not received from state	
Uttarakhand	0	Information not received from state	
West Bengal	410.42	9.46	Information not received
Total	3404.86	3029.33	3452.69